

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI

O.A.No. 1646/96

New Delhi this the 19th Day of February 1998.

Hon'ble Shri R.K.Ahooja, Member (A)

Smt. Kamlesh wd/o Late Shri Swarup Singh,
R/o Q.No. E-83, Railway Colony,
Sharanpur, (UP)

Petitioner

(By Shri V.P. Sharma)

-Versus-

1. Union of India,
Ministry of Home Affairs,
Govt. of India,
New Delhi.
2. The Chief Engineer,
PWD IInd Floor,
MSO Bhawan, I.P.Estate,
New Delhi.
3. The Assistant Engineer,
PWD DN 3 (Delhi Administration)
MSO Building, IP Estate,
New Delhi.


Respondents

(By Advocate: Shri Anant Mishra)

ORDER (Oral)

Hon'ble Shri R.K. Ahooja, Member (A)

Learned Counsel for the applicant who has been heard seeks permission to withdraw the application as he wishes to make a representation to the respondents. He seeks liberty to come before the Tribunal again if the respondents ^{do} have not considered his representation. Permission to withdraw the OA is granted with liberty as sought for.


(R.K. Ahooja)
Member (A)

Mittal